

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2383**

TO BE ANSWERED ON THE 09TH MARCH, 2021/ PHALGUNA 18, 1942 (SAKA)

CENSUS 2011

2383. SHRI RAMALINGAM S.:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is true that around 45 lakhs different castes/community are existing across the country as per the 2011 census and if so, the details thereof;

(b) whether it is also true that many caste/ community's name has not been included in the list as reported by certain caste associations in some States;

(c) if so, the details thereof; and

(d) the action taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): In Population Census only the Castes and Tribes which are specifically notified as Scheduled Castes (SCs) and Scheduled Tribes (STs), as per the Constitution (Scheduled Castes) Order, 1950 and the Constitution (Scheduled Tribes) Order, 1950, as amended from time to time, are enumerated. The Union of India after independence, decided as a matter of policy not to enumerate caste wise population other than SCs and STs. The data collected in Census 2011 for individual SCs and STs are published at District level, which are available at website www.censusindia.gov.in.
